

Electorals Rolls of Delhi

1048. SHRI SYED SHAHABUDDIN:

Will the PRIME MINISTER be pleased to state:

(a) the total number of voters in the Union Territory of Delhi in the last electoral roll before the intensive revision with 1.1.92 as the date of reference;

(b) the total number of electors in the draft rolls of 1993 ;

(c) the total number of electors in the final rolls of 1993;

(d) the number of electors in whose respect claims were filed and the number of those in whose respect the claims were accepted, after the publication of the draft rolls;

(e) the number of electors in whose case objections were filed and the number of those in whose case the objection was upheld; and

(f) the final number of electors and its break-up, constituency-wise, for the last Assembly election?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ):
(a) 62,07,479.

(b) to (f). The information is being collected and will be laid on the Table of the House.

Contract to Upgrade MIG-21 BIS Aircraft

1049. SHRI SANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Israeli Aircraft Industries (IAI) has intensified its efforts to secure the Incrative contract to upgrade the MIG-21 BIS aircraft operating with the Indian air force;

(b) the details of other global aircraft manufacturers in the race to bag the prestigious contract;

(c) whether the Russians have presented an equally impressive package; and

(d) if so, the decision taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d). Offers for upgradation of MIG 21BIS Aircraft, both solicited and unsolicited have been received from Russian, Israeli, French and British manufacturers/vendors. These are under scrutiny.

Demolition of Houses in Sainik Farms Area

1050. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of houses have been and are being demolished in Sainik Farms area of South Delhi;

(b) if so, the number of houses demolished so far and the number of houses which are yet to be demolished;

(c) the criteria adopted in selecting the houses for demolition and the number of complaints received about discrimination in this regard;